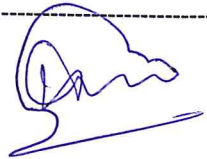


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.02.2018.

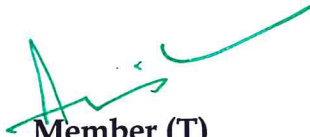
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

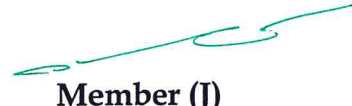
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 44/BB/ 2018	-	Admission	Rule 4 of I&B	M/s Classic Infra Energy Resources Pvt Ltd Vs M/s Kashyap Constructions Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Nagendra Kumar 9845259929	Petitioner	

ORDER

Matter is listed today for admission. Counsel for Petitioner is present. Registry has raised some objections. Counsel to comply with the same. List it on 22.02.1018.


Member (T)


Member (J)